

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

\* \* \*

Date of Decision: 02.4.2003

OA 129/2003

Vikas Bhargava s/o Late Shri Vinod Kumar Bhargava r/o C-261, Manesh Nagar, Jaipur.

... Applicant

Versus

1. Union of India through Secretary, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Chief General Manager Telecom, Rajasthan Circle, Jaipur.
3. Principal General Manager, Telecom District, Jaipur.

... Respondents

CORAM:

HON'BLE MR.H.O.GUPTA, MEMBER (ADM)

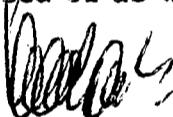
HON'BLE MR.M.L.CHAUHAN, MEMBER (JUDL)

For the Applicant ... Mr.P.N.Jatti

For the Respondents ... ---

ORDER (ORAL)

Heard the learned counsel for the applicant. He submits that he would like to withdraw this OA. Prayer granted. The OA stands disposed of as withdrawn.

  
(M.L.CHAUHAN)

MEMBER (J)

  
(H.O.GUPTA)

MEMBER (A)